## EVIDENCETENDERED BEFORETHE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HOME AFFAIRS

SHRI HANSRAJ BHARDWAJ (Madhya Pradesh): Sir, I lay on the Table a copy of the Evidence tendered before the Committee on the Election and Other Related Laws (Amendment) Bill, 2002.

## **SPECIAL MENTIONS**

## Demand for setting up of pre-cyclone warning system in coastal area of Orissa

MS. PRAMILA BOHIDAR (Orissa): Sir, Government is fully aware that the coastal area of Orissa is the most vulnerable and prone to cyclones. The 1999 super cyclone had played havoc with the State. Flood and cyclones do not come suddenly. They do give some warning. The cyclones can be monitored and warning issued in advance to the residents of the coastal areas, to minimise loss of life and property, as is the position in USA and China, who give some advance warning. Orissa is the poorest, backward, illiterate and cash-starved State. They neither have the wherewithal nor the resources for developing a pre-warning system or other infrastructure facilities. The State is wholly at the mercy of the Centre or international agencies for financial, material and other related help. Though belated, I would like to make a humble request to the Centre, that they should immediately get in touch with the State authorities, formulate short and long-term plans and set up a pre-cyclonewarning machinery and other related Infrastructure facilities In the coastal areas of the State, at the earliest. Any kind of slackness or delay now may cost us very heavily, which we may not be able to recoup or recover at a later date.

MR. CHAIRMAN: Shri B.J. Panda; he is not present, Shri Rajkumar Dhoot.

## Request for repairing places of worship damaged by terrorists' actions

SHRI RAJKUMAR DHOOT (Maharashtra): Thank you very much, Sir, for giving me the opportunity to raise this issue. The country is badly affected by terrorist violence for the past one decade. The so-called war on terrorism has not so far succeeded in bringing an end to it. After a